- 3. Statement No. XV—Hundred-Second Session 1977.
- 4. Statement No. XVI—Hundred-Third Session, 1977.
- 5. Statement No. XIII—Hundred-Fourth Session, 1978,
- 6. Statement No. XII—Hundred-Fifth Session 1978.
- 7. Statement No. XIII—Hundred-Sixth Session, 1978.
- 8. Statement No. XII—Hundred-Seventh Session, 1978.
- 9. Statement No. X—Hundred-Eighth Session, 1979.
- 10. Statement No. VII—Hundred-Ninth Session, 1979.
- 11. Statement No. VI—Hundred-Tenth Session, 1979.
- 12. Statement No. V---Hundred-Twelfth Session, 1980.
- 13. Statement No. IV—Hundred-Thirteenth Session, 1980
- 14. Statement No. II—Hundred-Fourteenth Session 1980.
- 15. Statement No. III—Hundred-Fourteenth Session, 1980.
- 16. Statement No. I—Hundred-Fifteenth Session, 1980.
- 17. Statement No. II—Hundred-Fifteenth Session, 1980.

[Placed in Library, See No. LT-1406/80].

## Annual Report (1978-79) of the Indian Dairy Corporation, Baroda and related papers

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): Sir. I beg to lay on the Table:—

(1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) Ninth Annual Report and Accounts of the Indian Dairy Corporation, Baroda, for the year 1978-79 together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (ii) Review by Government on the working of the Corporation.
- (2) A statement (in English and Hindi) giving reasons for the delay in laying the document mentioned at (1) (i) above. [Placed in Library. Se No. LT-1301/80].

## Notification of the Ministry of Agri culture

SHRI R. V. SWAMINATHAN: Sir I also lay on the Table a copy (in Eng lish and Hindi) of the Ministry o Agriculture (Department of Agriculture and Cooperation) Notification G.S.R. No. 506(E), dated the 1st September, 1980, under sub-section (6 of section 3 of the Essential Commo dities Act, 1955. [Placed in Library Sec No. LT-1458/80].

## STATEMENTS OF THE PUBLIC ACCOUNTS COMMITTEE

SHRI TIRATH RAM AMLA (Jammu and Kashmir): Sir, on be half of Shri Patitpaban Pradhan, beg to lay on the Table a copy eac (in English and Hindi) of the following statements of the Public Account Committee:—

- (1) Statement showing actio taken by Government on the recommendations contained in Chapter I and final replies in respect (Chapter V, of 59th Report (Six Lok Sabha) on Defence Services.
- (2) Statement showing actio taken by Government on the recommendations contained in Chapter and final replies in respect of Chapter V of 62nd Report (Sixth Lo Sabra) on Procurement of oil.